

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1932
ANSWERED ON:09.03.2010
SALE OF SUGAR IN OPEN MARKET
Bhagat Shri Sudarshan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is contemplating to sell imported sugar lying in stock at the ports in the open market; and
- (b) if so, the details thereof and the steps taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The Government of Uttar Pradesh imposed restriction in Nov, 2009 on transportation of imported raw sugar in the state.

In view of the difficulties faced by the importers of raw sugar to move imported stocks to Uttar Pradesh for refining, the Central Government vide Department of Revenue's circular dated 10.02.2010 permitted sugar mills /refineries to make one time sale upto 31.12.2010 of raw sugar imported till 30.06.2010. Recently, the Government of Uttar Pradesh has removed restrictions on movement of raw sugar in the state.